

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
IB-1110/ND/2020

IN THE MATTER OF:

M/s. Vardex Tooling Pvt. Ltd.

...PETITIONER

Vs.

M/s. Arora Tools Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 05.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

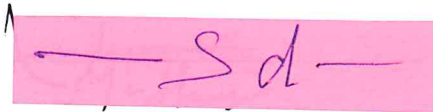
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Mr. Parthamesh Kamat, Mr.
Farhad Dalal, Advocates.

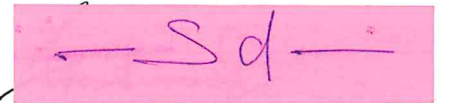
For the Respondent/ Corporate-debtor :Ms. Garima Sharma and Mr. Paras
Mithal, Advocates.

ORDER

Heard the submissions made by the counsel for the operational creditor.
Ld. Counsel for the operational creditor is facing certain technical difficulties in
communicating to the Tribunal and participating in the virtual hearing.
Therefore, Let this matter be posted to 7th January, 2021 at the request of the
counsel.



(V.K. Subburaj)
Member (T)



(P.S.N. Prasad)
Member (J)